

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE & FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

**LOK SABHA**  
**STARRED QUESTION NO.109**  
TO BE ANSWERED ON 30<sup>TH</sup> JULY, 2024

**ACCESS TO QUALITY SEEDS**

\*109. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has taken note that many of the small farmers do not have access to quality seeds and if so, the details thereof;
- (b) whether the Government is implementing any Scheme to provide pure organic seed with scientific methods to farmers in the country and if so, the details thereof;
- (c) the details of work done under Sub-Mission on Seeds and Planting Material during the last three years, year-wise; and
- (d) the details of further steps taken/proposed to be taken by the Government to ensure adequate availability of high yield quality seeds to farmers across the country?

**ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT IN RESPECT OF PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 109 FOR 30<sup>TH</sup> JULY, 2024 REGARDING ACCESS TO QUALITY SEEDS.**

(a): For providing access of quality seeds to farmers, the Government of India coordinates with all the States in the meetings held on All-India Seed Requirement and Availability through the mechanism of Zonal Seeds Review Meetings prior to each sowing season. Based on the discussion, the details of requirement and availability of quality seeds across the country for last three years and ongoing Kharif- 2024 season, are as under:

**(Quantity in Lakh Quintals)**

<b>Year</b>	<b>Requirement</b>	<b>Availability</b>	<b>Surplus</b>
2021-22	465.36	498.83	33.47
2022-23	464.14	514.26	50.12
2023-24	462.31	508.60	46.29
Kharif-2024	174.94	193.53	18.59

In view of the surplus availability of certified/quality seeds and steps taken by the Ministry, there is no issue of lack of access to quality seeds.

(b): The Government is implementing the Paramparagat Krishi Vikas Yojana (PKVY) across the country other than the North Eastern States. Under this scheme, as assistance of Rs. 15000 per hectare for three years is provided to the farmers for organic inputs. Another scheme, namely the Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) provides an assistance of Rs. 32500 per hectare for 3 years to farmers for organic inputs.

(c): The year-wise detail of work done under Sub-Mission on Seeds & Planting Material during last three years is at Annexure-I.

(d): The following steps are being taken up by Department of Agriculture & Farmers Welfare, Government of India to ensure availability of quality seeds to the farmers:-

(i) The Department of Agriculture & Farmers Welfare regularly requests all State Governments to prepare a Seed Rolling Plan, three years in advance to estimate the requirement of seeds in their State and allocate seed production targets to different seed production agencies, accordingly. This system ensures timely availability of required quantity of seeds to the farmers in various States.

(ii) Department of Agriculture & Farmers Welfare also ensures that the State Governments place their breeder seed indent of agriculture and horticulture crops

one year in advance for systematic breeder seed production of indented quantities. After production, the breeder seed is allotted to State Governments and other agencies for further multiplication into foundation and thereafter to certified seeds and for its distribution to the farmers.

- (iii) Under the component of National Seed Reserve of Sub-Mission on Seeds and Planting Material, assistance is provided to various States for creating Seed Reserve every year having short/medium duration and stress tolerant variety seeds to meet any unforeseen contingency.
- (iv) Fixation of uniform breeder seed price is ensured in consultation with Indian Council of Agricultural Research (ICAR) for optimization of seed production cost in respect of foundation and certified seeds.
- (v) The Government of India has launched Seed Authentication, Traceability & Holistic Inventory (SATHI) portal for effective monitoring, to bring transparency and to maintain over all inventory of seed starting from Nucleus-Breeder-Foundation-Certified Seed.
- (vi) Department of Agriculture & Farmers Welfare, Government of India also provides financial assistance to various States and Government Seed Producing Agencies for production and distribution of seeds viz. Sub-Mission on Seeds and Planting Material (SMSP), National Food Security Mission (NFSM), Rashtriya Krishi Vikas Yojana (RKVY) etc.

**Annexure-I**

The year-wise detail of work done under Sub-Mission on Seeds & Planting Material during last three years, is as under: -

FY/Component	Seed Village Programme		Creation of Seed Infrastructure Facilities		Seed moved under Transport Subsidy on Movement Seed (in lakh Qtls)	Seed Testing Laboratories (STL)		DNA Fingerprinting Laboratories (in No)	Grow Out Test Farms (in No)
	Seed Villages (in No)	Beneficiaries (in lakhs)	Sanctioned Seed Processing Capacity (in MT)	Sanctioned Seed Storage Capacity (in MT)		Strengthening of STL (in No)	Renovation of STL (in No)		
<b>2021-22</b>	79,731	31.65	1,750	5,119.55	3.01	9	6	1	4
<b>2022-23</b>	71,374	29.19	9,500	3,955	2.31	5	-	-	-
<b>2023-24*</b>	47,667	23.14	8,250	2,025	2.86	10	8	2	4

\*For the FY 2023-24, some States have not submitted the final physical progress report for seed villages and beneficiaries.

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